

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 275 of 2013

Dated : 21st July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Mangalore Electricity Supply Co. Ltd. ... Appellant(s)

Versus

M/s. AMR Power Pvt. Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Shodan Babu

**Counsel for the Respondent(s) : Mr. B.Subrahmanya Prasad
for R.1**

ORDER

The learned counsel for the Respondent No.1 is filing his Written Submissions today after serving copy on the other side.

The learned counsel for the Appellant seeks some time to file his Written Submissions. Accordingly, he is directed to file the same on or before 01.08.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **01.08.2014**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/vg